

**BORDER SECURITY FORCE (GROUP 'B' NON-GAZETTED,  
COMBATISED PARA-MEDICAL STAFF) RECRUITMENT RULES,  
1999**

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**BORDER SECURITY FORCE (GROUP 'B' NON-GAZETTED,  
COMBATISED PARA-MEDICAL STAFF) RECRUITMENT RULES,  
1999**

New Delhi, the 20th September, 1999 G.S.R. 315.-In exercise of the powers conferred by clause (b) and (c) of sub-section (3) of section 141 of the Border Security Force Act, 1968, (17 of 1968), the Central Government hereby makes the following rules regulating the method of recruitment of Group 'B' combatised Para-Medical Staff post in the Border Security Force, namely:-

**1. Short title and commencement :-**

(1) These rules may be called the Border Security Force (Group 'B' non-Gazetted, combatised para-medical staff) Recruitment Rules, 1999.

(2) They shall come into force, on the date of their publication in the official Gazettee.

**2. Number of posts, classification and scale of pay :-**

The number of posts, their classification and scale of pay attached thereto shall be as specified in columns (3) to (5) of the schedule annexed to these rules.

**3. Method of Recruitment, age limit, qualification etc :-**

The method of recruitment, age limit, qualification and other matters relating to the said post shall be as specified in columns (6) to (15) of the said schedule.

#### **4. Disqualification :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living: or

(b) Who, having a spouse living, has entered' into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

#### **5. Savings :-**

Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled castes, the Schedule Tribes, Ex- serviceman, other Back Ward Classes and other special Categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

#### **6. Power to relax :-**

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of person.

#### **SCHEDULE 1**

#### **SCHEDULE**

SCHEDULE							
SI.	Name of post	No, of	Classification	Scale of pay	Whether	Age limit	Whether
No.		posts			selection	for direct	benefit of
					post or non-	recruits	added years
					selection		of service
					post		admissible
							under
							Rule 30
							of the CCS
							Pension.
							Rules,
							1972
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

(1)	Sister Incharge	03*	General Central	Rs. 6500-200-	Selection-	Not	Not
	(Subedar Major)	(Three)	service Group	10500-	cum-	applicable	applicable
		1999	'B' (Non-		seniority		
		*Subject to	Gazetted Non-				
		variation	Ministerial)				
		depending	combatised.				
		on work					
		load.					